

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).6 0 1 6 / 2 0 0 8

(From the judgement and order dated 30 / 0 6 / 2 0 0 8 in CR L R No. 57 2 / 2 0 0 8 of  
The HIGH COUR T OF PA T N A)

SHI V N A T H P R A S A D

Petitioner(s)

VER SUS

STA T E OF BIH A R

Respondent(s)

(With appln(s) for bail and office report )

Date: 24 / 1 0 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T

HON' B L E DR. JUS T I C E MUKUN D A K A M SHA R M A

For Petitioner(s)

Mr.Manis h Ku m a r Sara n,Adv.

For Respondent(s)

Mr. Gopal Singh,Adv.

Mr. Manish Ku m a r, Adv.

Mr. Chandan Ku m a r , Adv.

UPON hearing counsel the Court made the following

OR D E R

Call this matter in the second week of November, 20 0 8 .

In the meanti me, copies of the evidence of the witnesses shall be  
placed on record.

(Sukhbir P a ul Kau r)  
Court Master

(Shashi Bala Vij)  
Court Master